National Company Law Tribunal

Allahabad Bench

CANO. 40/AId /2017 ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALL

NAME OF THE COMPANY: Shahjahan pur Club Rut. LH.
SECTION OF THE COMPANIES ACT/1 & B CODE: 97 Of the Companies Ad, 2013,

Designation Representation SI. NO. JAKWINDRY SAXENA F.C.A. Petitioner
JAKWINDRY BUKW MAJAT 11 3- ANIL KUMAR FCS Proposed Rady 4- SANJAY KUMAR ON behafeD.m. Refunde

CP No.40/ALD/2017, CA No.176/2017

Sh. Sanjay Saxena, Advocate for the petitioner company alongwith Sh. Jaswinder Sing Bajaj, the Director of the Respondent Company. Sh. Anil Kumar PCS for the proposed party.

In pursuance of the previous direction of this Court, Sh. Sanjay Kumar (N.T) appeared for the D.M. and S.P. of Shahajahanpur as being Honorary President and Secretary of the Shahajahanpur Club, he furnished their comments with regard to the present matter.

It is a matter of record that District Magistrate and Superintendent of Police of Shahajahanpur as being person designate are Honorary Chairman and Honorary Secretary respectively of the respondent Club. Hence, their written comments are taken on record. The Registry to provide a copy thereof to the petitioner/respondent counsel as well as to the PCS of proposed party.

A copy of this order be communicated to the D.M. and Superintended of Police Shahajahanpur for their information.

The matter be listed on 15th December, 2017.

H.P. Chaturvedi, Member (Judicial)

Dated:23.11.2017

MD. Zaid (Stenographer)